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Title: Regarding employment and unemployment allowance to SCs/STs.

SHRI RAMULU POTHUGANTI (NAGARKURNOOL): I would like to draw the attention of the government towards the need to provide job facilities, self-employment opportunities or payment of unemployment allowance to the unemployed youth in the country particularly SCs/STs.

In this regard, I would like to bring to the kind notice of the Government that there are many educated unemployed youth in the country particularly in Telangana which is the most backward and most of them are hailing from SC/ST and downtrodden people. The Union Government need to take measures for their livelihood and they may be provided adequate suitable jobs and self- employment in various sectors or they should be paid unemployment allowance minimum at the rate of Rs. 5000/- per month with the evolvement of comprehensive uniform policy across the country in consultation with State Governments including Telangana.

Many youths in the country particularly SCs/STs are aspiring for suitable jobs and there is a need to tap their talent in one form or the other for the benefit of the society. Dr. BR. Ambedkar while writing the Constitution also emphasised such welfare measures for the downtrodden. It is the need of the hour to address this situation. I hope, by implementing this scheme, it will be a big achievement on the part of

the Union Government under the dynamic leadership of our Hon'ble Prime Minister.

Hence, I request the Hon'ble Prime Minister to kindly intervene in the matter and kindly consider for provision of suitable job opportunities and self-employment to the educated youth or payment of unemployment allowance to the un-employed youth in the country particularly SCs/STs.